

SECTION XI
IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION

LISTED ON : 21.09.2015
Court No. : 6
Item No. : 56

PETITION FOR SPECIAL LEAVE TO APPEAL(CIVIL) NO. 14040 OF 2014
WITH PRAYER FOR INTERIM RELIEF

U.O.I. & ORS.

...PETITIONERS

VERSUS

RAM ASHREY TRIPATHI

...RESPONDENTS

OFFICE REPORT

The matter above mentioned was listed before the Hon'ble Court on 17.08.2015, when the Court was pleased to pass the following order:

“Four weeks' time is granted to the learned counsel for the petitioner to file rejoinder affidavit, as prayed for. List thereafter.”

It is submitted that pursuant to aforesaid orders Counsel for the Petitioner has not filed the Rejoinder Affidavit so far.

Service of Show Cause Notice is complete.

The matter above mentioned is listed before the Hon'ble Court with this office report.

Dated this the 17th day of September, 2015.

ASSISTANT REGISTRAR

Copy to:

Mr. Shreekant N. Terdal, Advocate
Ms. Asha G. Nair, Advocate

ASSISTANT REGISTRAR